

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA 19 of 1996

Present : Hon'ble Mrs. Lakshmi Swaminathan, Vice-Chairman(J)
Hon'ble Mr. S. Biswas, Administrative Member

Rabindra Kr. Singh, son of Tarapada Singh,
aged about 44 years, working as a Sr. Goods
Guard under the Station Master, Eastern Rly.,
Malda, residing at Qrt. No. 26RA, Jaljharia,
Dist: Malda.

.....Applicant

- Versus -

- 1) Union of India, through the General Manager,
Eastern Railway, Fairlie Place, Calcutta.
- 2) The Divisional Railway Manager, Malda Division
of Eastern Railway, Malda.

.....Respondents

For the Applicant : Mr. B. Bandyopadhyay, Proxy Counsel

For the Respondents: Mr. R.M. Roychowdhury, Counsel

Date of Order : 14-01-2003

O R D E R

HON'BLE MRS. LAKSHMI SWAMINATHAN, VICE-CHAIRMAN(J)

Heard Mr. Bandyopadhyay, Proxy Counsel for the applicant and Mr. Roychowdhury, Ld. Counsel for the respondents. There is a request for adjournment by the proxy counsel for the applicant on the ground that the applicant's counsel on record is unwell.

2. On the other hand, the Ld. Counsel Mr. Roychowdhury for the respondents submits that the applicant has filed another O.A. (OA No. 73 of 2001) claiming the same reliefs. It is, therefore, submitted that this application is not maintainable and, therefore, it is to be dismissed. This fact has also been submitted by the Ld. Counsel for the respondents in the supplementary affidavit which has not been controverted by the applicant.

8.

Contd.....

3. In view of the above submissions made by the Ld. Co. for the respondents, we find no good grounds to adjourn this as prayed for by the Ld. Proxy Counsel. In view of the above and circumstances, the O.A. is dismissed. No order as to costs.

S. Biju
Member(A)

Lakshmi Srinivasan
Vice-Chairman(J)

DKN